NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-COM-ORDER SHEET OF THE	HEARING HELD ON 09.02.2018 AT 10.50 AM
TRANSFER PETITION NO.	
	,
COMPANY PETITION/APPLICATION NO.	CA No.120/252/HDB/2018
+	N.
NAME OF THE COMPANY	Merridian Promoters Private Limited
	Merridian Fromoters Frivate Binited
NAME OF THE PETITIONER(S)	Merridian Promoters Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
TAME OF THE RESTORDER (6)	Registral of Companies, Hyderabad
UNDER SECTION	252
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata La Redy	Course to	9542239039	v.v.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC, and RoC is directed to submit his report within 3 weeks.

Post the case on 23rd March 2018.

Member (T)

Member (J)

Ramu